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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 10/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/624/ (IB)/2017  
NAME OF THE PETITIONER(S) : AUTOCOP (I) PVT LTD  
NAME OF THE RESPONDENT(S) : I BUILDING AUTOMATION PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

*Autocop (I) Pvt Ltd.*  
*Kishor P. Vig*

*Adv.*

*S.R. Sankarashwaran*  
*Counsel for Respondent*

*Advocate*

*[Signature]*  
*[Signature]*

**ORDER**

Counsel representing both the parties are present and stated that the matter has been settled between the parties. They prayed for time to file the joint memo of settlement. Time is extended at request. Put up on 22.01.2018.

*sd -*  
(S VIJAYARAGHAVAN)  
Member (Technical)

*sd -*  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc